

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 19.08.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>HEARING</b>	<b>HEARING</b>
1. O.S 710/2006	O.S 136/2016
2. O.S 1868/2007	O.S 1322/2018
3. O.S 614/2011	O.S 1386/2018
4. O.S 518/2012	O.S 1166/2019
5. O.S 410/2013	O.S 1320/2019
6. O.S 840/2013	O.S 134/2017
7. O.S 8/2014	O.S 630/2018
8. O.S 1578/2014	O.S 1020/2018
9. O.S 822/2015	O.S 1442/2018
10. MIS. 11/2015	O.S 1504/2018

Sd/-  
1<sup>st</sup> Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
24.7.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 19.08.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 1282/2011	11) O.S 950/2019
2) O.S 872/2012	12) O.S 1312/2014
3) O.S 1176/2014	13) O.S 1592/2014
4) O.S 220/2015	14) O.S 1002/2016
5) O.S 148/2016	15) O.S 210/2017
6) O.S 1264/2017	16) O.S 1418/2018
<b>HEARING</b>	17) P & SC 4/2019
7) O.S 532/2007	18) Mis. 46/2013
8) O.S 1620/2008	19) O.S 260/2017
9) O.S 690/2011	20) O.S 98/2020
10) O.S 1292/2011	

S/d.  
IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 19-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>3.00- 4.00 PM</b>				
1	O.S. 591/2011 (ARGUMENTS) IA/1/2011		SHOBHA GOWDA <b>Vs</b> G.K MURTHY	BA RAVIRAJ and ASSOCIATES
2	O.S. 811/2013 (ARGUMENTS) IA/1/2013		NARAYANAMMA <b>Vs</b> G. UDHAYA SURIYAN	T. M. CHOWDA REDDY
3	O.S. 411/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		SHASHIRAJ JOSHUA <b>Vs</b> P. RAJAPPA	A. P. SASIDHARAN NAIR
4	O.S. 1051/2012 (SUMMONS) IA/1/2012		RAMAIAH <b>Vs</b> MUNIRAJU	B. C. JANARDHAN
5	O.S. 319/2009 (HEARING)		HEMALATHA. K. V. <b>Vs</b> Y. N. PADMANABHA REDDY	N. NAGARAJA and ANOTHER
6	O.S. 39/2011 (HEARING)		CHIKKA LAKKANNA <b>Vs</b> MUNYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
7	O.S. 429/2011 (HEARING) IA/1/2011		VENKATESHWARA BLESSING DEVELOPERS <b>Vs</b> NAGAVENI	CHANDRAPPA
8	O.S. 245/2012 (HEARING) IA/1/2012		HUCHAMMA <b>Vs</b> B. SHYLAJA KUMAR	A.G. BALLALLI
9	O.S. 753/2012 (HEARING)		MUNICHICKAMMA <b>Vs</b> RAJANNA	B.S. KRISHNA MURTHY
10	O.S. 97/2014 (HEARING) IA/1/2014 IA/2/2014		B. A. IGNASAPPA @ GANESHAPPA <b>Vs</b> MICO NAUKARARA GRUHA NIRMANA SAHAKARI SANGHA NIYAMITHA REP BY ITS SECRETARY	M.ANANDA
11	O.S. 1041/2014 (HEARING) IA/1/2014 IA/2/2014		LAKSHMANAIAH <b>Vs</b> KARNATAKA HOUSING BOARD REP BY ITS COMMISSIONER	G.RAJKUMAR AND ASSOCIATES
12	O.S. 1365/2014 (HEARING) IA/1/2014 IA/2/2014		INNOVATIVE TELESERVICES <b>Vs</b> Y. L. NAGAVAMSHI	SUDEEP V. C.
13	O.S. 831/2015 (HEARING) IA/1/2015		B.J.SHIVANNA <b>Vs</b> H.N.KAPINIGOWDA	NAGAI AH

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 767/2016 (HEARING) IA/1/2016 IA/2/2016		A.AMEEN <b>Vs</b> THE BENGALURU DEVELOPMENT AUTHORITY	B.V. RAMA MOORTHY
15	O.S. 1629/2014 (EVIDENCE.) IA/1/2014		LEELAVATHI <b>Vs</b> NARAYANAMMA	R MANJESHWAR
16	O.S. 323/2008 (ARGUMENTS) IA/1/2008		CHIKKAMUNIYAMMA <b>Vs</b> GOWRAMMA	K. H. RAJU and ASSOCIATES
17	O.S. 1405/2011 (ARGUMENTS) IA/1/2011		D MANJULA <b>Vs</b> G.J GURUNATH	G.N. VENKATARAMANAPPA
18	O.S. 529/2012 (ARGUMENTS) IA/1/2012		LAKSHMIDEVAMMA <b>Vs</b> BHYRAPPA	JAYARAJ GOWDA
19	O.S. 629/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		LAKSHMI ANAND KODANGAL <b>Vs</b> UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
20	O.S. 297/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		V. SREENIVASIAH <b>Vs</b> KAMALAMMA	V. VISHWANATH
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 865/2008 (HEARING) IA/1/2008	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	SURESH <b>Vs</b> SUDHAKAR REDDY	M. R. MUNIRAJU
22	O.S. 9/2009 (HEARING) IA/1/2009	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	RAMANJINAPPA <b>Vs</b> VENKATESH	GANESH T.
23	O.S. 1061/2011 (HEARING) IA/1/2011 IA/2/2011	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	AMEER BI <b>Vs</b> LAHARI TECHNO POLIS	KEYSVY and CO.
24	O.S. 5/2012 (HEARING) IA/1/2012	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	KUMAR AT BASAVARAJU <b>Vs</b> K RAMACHANDRA RAO	SHIVARAJA.M
25	O.S. 885/2013 (HEARING) IA/1/2013	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	ABDUL QUDUSE <b>Vs</b> SYED RAFIQ AHMED	K.R. SRINIVASAN
26	O.S. 1185/2015 (HEARING) IA/1/2015	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	B.MANJUNATH <b>Vs</b> RANI.S	G.R.RAGHAVENDRA REDDY
27	O.S. 69/2017 (HEARING) IA/1/2017	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	N RAMANNA <b>Vs</b> DEVARAJ	MSK

**PRL CIVIL JUDGE, Bengaluru Rural**  
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**Cause List Date: 19-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 207/2017 (HEARING) IA/1/2017	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	M RAVI KUMAR <b>Vs</b> C D JAVARE GOWDA	
29	O.S. 697/2017 (HEARING) IA/1/2017	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	B KRISHNAPPA <b>Vs</b> MADDURAMMA DECEASED BY LRS	H N GOPIMOHANA
30	O.S. 925/2017 (HEARING) IA/1/2017 IA/2/2017	<b>28-09-2020</b> <b>(10:00-11:00 AM)</b>	NAGRAJU <b>Vs</b> SARAVANAMADU	N SRINIVAS
31	O.S. 1369/2019 (EVIDENCE.) IA/1/2019	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	M CHANDRASHEKAR NAIDU REP BY M TULASI PRASAD <b>Vs</b> M RAMESH	K.T.DAKAPPA.
32	O.S. 1635/2019 (EVIDENCE.) IA/1/2019	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	THAYAMMA <b>Vs</b> P. MARIYAPPA	A.V. RAGHAVENDRA
33	O.S. 141/2020 (EVIDENCE.) IA/1/2020	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	S.N. ASWATHA REDDY <b>Vs</b> S.K GOVINDA REDDY	LAYERS CENTRE
34	O.S. 667/2009 (AWAIT SUMMON/NOTICE) IA/1/2009	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	M. KUMAR <b>Vs</b> LAKSHMAMM ALIEAS LAKKAMMA	RAHAMATHULLA SHARIFF
35	O.S. 1253/2011 (DEFENCE EVIDENCE) IA/1/2011	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	NARAYANAPPA <b>Vs</b> DEVAMMA	K. VARAPRASAD
36	O.S. 701/2016 (AWAIT SUMMON/NOTICE) IA/1/2016	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	VENUGOPAL <b>Vs</b> B.KRISHNA	G.MANIVANNAN
37	O.S. 1043/2016 (AWAIT SUMMON/NOTICE) IA/1/2016	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	K M KRISHNA REDDY <b>Vs</b> SAMPANGI RAMA REDDY	B S PRAKASH NAIK
38	O.S. 1175/2016 (AWAIT SUMMON/NOTICE) IA/1/2016	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	A R THIMMANAIK <b>Vs</b> MUNIRAJU	BM
39	O.S. 1213/2018 (AWAIT SUMMON/NOTICE) IA/1/2018	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	R.G. KAUSALYA <b>Vs</b> H. SURESH	RAGHU HULIKAL
40	Misc 6/2019 (AWAIT SUMMON/NOTICE) IA/1/2019	<b>28-09-2020</b> <b>(1.00- 2.00 PM)</b>	NARASAMMA <b>Vs</b> KRISHNAPPA	SATISH D.B

**PRL CIVIL JUDGE, Bengaluru Rural**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	O.S. 177/2018 (HEARING) IA/1/2018 IA/2/2018	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	M. RAVI KUMAR <b>Vs</b> C.D. JAVARE GOWDA	RAJAGOPAL NAIDU
42	O.S. 205/2018 (HEARING) IA/1/2018	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	M.S CHANDRAPRAKASH <b>Vs</b> J.C. HEMAGIRI	N.N. RAJARAS
43	O.S. 507/2018 (HEARING) IA/1/2018 IA/2/2018	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	DEVARAJU <b>Vs</b> NARAYANAREDDY	N. M MANJUNATH
44	O.S. 1171/2018 (HEARING) IA/1/2018	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	BYLAPPA <b>Vs</b> BYLAPPA	VENKATA CHALAPATHY
45	O.S. 1251/2018 (HEARING) IA/1/2018	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	S.N. RAJANNA <b>Vs</b> SRINIVASA	JAGADEESH B.S
46	O.S. 433/2019 (HEARING) IA/1/2019 IA/2/2019	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	KEMPAIAH <b>Vs</b> PARVATHAMMA	SURAJ GOVINDA RAJ
47	O.S. 1547/2019 (HEARING) IA/1/2019 IA/2/2019	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	SHARADA ESTATES PRIVATE LIMITED REP BY S. PADMANABHAN <b>Vs</b> SUNDARA RAMA REDDY	ABHINAV R.
48	O.S. 93/2020 (HEARING) IA/1/2020 IA/2/2020	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	VINOD KUMAR <b>Vs</b> THE COMMISSIONER	M. RAMAKRISHNA REDDY
49	O.S. 197/2020 (HEARING) IA/1/2020	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	RATHNAMMA REP BY B S VINAY KUMAR <b>Vs</b> ABDUL ALEEM	M. MOHAN KUMAR
50	O.S. 1643/2013 (AMENDMENT) IA/1/2013 IA/2/2013	<b>28-09-2020</b> <b>(11:00-12:00 AM)</b>	K.N. VENKATAPPA <b>Vs</b> NAGARATHNA	N.THIMME GOWDA and R.ATHMANANDA
51	O.S. 289/2005 (EVIDENCE.) IA/1/2005 IA/2/2005	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	RAMAJINAPPA <b>Vs</b> R.RAMANNA	T.S.R.
52	O.S. 1179/2007 (EVIDENCE.) IA/1/2007	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	V. RANI D. RAMU - GPA HOLDER <b>Vs</b> S. K. PRAMESHA	RAVI SHANKAR
53	O.S. 1557/2007 (EVIDENCE.) IA/1/2007	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	B. M. KRISHNA <b>Vs</b> RAMANJANAPPA	H. V. MARIGOWDA and ANR.

**PRL CIVIL JUDGE, Bengaluru Rural**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
54	O.S. 895/2008 (EVIDENCE.) IA/1/2008	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	GANGAMMA <b>Vs</b> LAKSHMAN	K. K. THAYAMMA
55	O.S. 1531/2008 (EVIDENCE.) IA/1/2008	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	MUNIHANUMAIHAH <b>Vs</b> CHIEF SECRETARY	S. D. MALLIKARJUNA SWAMY
56	O.S. 531/2009 (EVIDENCE.) IA/1/2009	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	L.KUMAR <b>Vs</b> SMT.A.V.GAYATHRI	V.B.SHIVAKUMAR
57	O.S. 123/2010 (EVIDENCE.) IA/1/2010	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	L. BALAKRISHNAM NAIDU <b>Vs</b> MAGDALENE PAUL D SOUZA	J. S. DINESH
58	O.S. 1005/2010 (EVIDENCE.) IA/1/2010	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	VENKATESH <b>Vs</b> KANTHAMMA	RAJESH. L
59	O.S. 1201/2011 (EVIDENCE.) IA/1/2011	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	LEELAVATHI <b>Vs</b> GANGAREVAIAH	SRIDHAR.N.
60	O.S. 253/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	ABDUL HAMEED <b>Vs</b> A. SAMAD KHAN	C. CHIKKANNA
61	O.S. 935/2012 (EVIDENCE.) IA/1/2012	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	GOWRAMMA <b>Vs</b> GANESH K.	D. S. MALI PATIL
62	O.S. 1503/2012 (EVIDENCE.)	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	CHINNAMMA <b>Vs</b> KRISHNAMMA	G D ASWATHANARAYANA
63	O.S. 1509/2012 (EVIDENCE.) IA/1/2012	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	PATALAPPA <b>Vs</b> PADMAMMA	B.C.JANARDHAN
64	O.S. 1029/2013 (EVIDENCE.) IA/1/2013	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	G. RAGHU <b>Vs</b> JALAJAMMA	P.N.NAGESHA
65	O.S. 1673/2013 (EVIDENCE.) IA/1/2013	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	N.SURESH REDDY <b>Vs</b> BHARATHAMMA	
66	O.S. 1725/2013 (EVIDENCE.) IA/1/2013	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	CHIKKAHANUMAIHAH <b>Vs</b> SHAHADA BEGAM	SURYANARAYANNA, HARISH
67	O.S. 1741/2013 (EVIDENCE.) IA/1/2013	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	ARUN KUMAR <b>Vs</b> SAVITHRAMMA	S.A. SAMI
68	O.S. 1021/2014 (EVIDENCE.) IA/1/2014	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	R. GURUMURTHY <b>Vs</b> G. RAJAPPA	N.N.RAJ URS AND G.R.CHANDRASHEKAR

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
69	O.S. 625/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	Dr.M.DEVARAJ REP BY MUNIKRISHNAPPA <b>Vs</b> SHIVARAM	Dr.T.SOMASHAKER
70	O.S. 1177/2019 (EVIDENCE.) IA/1/2019	<b>28-09-2020</b> <b>(12.00- 1.00 PM)</b>	SHAKILA JAN <b>Vs</b> MASOOD BAIG	IMRAN PASHA AND CO
71	O.S. 303/2013 (ARGUMENTS) IA/1/2013	<b>28-09-2020</b> <b>(3.00- 4.00 PM)</b>	MUNINANJAPPA <b>Vs</b> SIDDALINGAPPA	N.M. MANJUNATH
72	O.S. 261/2014 (ARGUMENTS) IA/1/2014	<b>28-09-2020</b> <b>(3.00- 4.00 PM)</b>	L. PARVATHI DEVI <b>Vs</b> K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
73	O.S. 1145/2016 (ARGUMENTS) IA/1/2016	<b>28-09-2020</b> <b>(3.00- 4.00 PM)</b>	NAVEED RAZVI KOTESHWAR <b>Vs</b> MUNIVENKATAPPA	RK
74	O.S. 569/2017 (ARGUMENTS) IA/1/2017	<b>28-09-2020</b> <b>(3.00- 4.00 PM)</b>	ARUN KUMAR S PATIL <b>Vs</b> SUNIL BABU RAO PATIL	RAB
75	O.S. 1111/2017 (ARGUMENTS) IA/1/2017 IA/2/2017	<b>28-09-2020</b> <b>(3.00- 4.00 PM)</b>	SYED NOOR <b>Vs</b> THE STATE OF KARNATAKA	K S SRIDHARAMURTHY
76	O.S. 1209/2017 (ARGUMENTS) IA/1/2017	<b>28-09-2020</b> <b>(3.00- 4.00 PM)</b>	ROY ALEXANDER GEORGE REP BY K J SUNOJ <b>Vs</b> RAMACHANDRAPPA	G S PRASANNA KUMAR
77	O.S. 547/2018 (ARGUMENTS) IA/1/2018	<b>28-09-2020</b> <b>(3.00- 4.00 PM)</b>	PRASHANTH <b>Vs</b> VENKATARAMANAPPA	M. MOHAN KUMAR
78	O.S. 1457/2019 (ARGUMENTS) IA/1/2019	<b>28-09-2020</b> <b>(4.00- 5.00 PM)</b>	BALIVADA SRINIVAS <b>Vs</b> SHIVANNA.A	M.MOHAN KUMAR AND ASSOCIATES
79	O.S. 1185/2017 (APPEARANCE OF PARTY)	<b>28-09-2020</b> <b>(4.00- 5.00 PM)</b>	INDIAN BANK REP BY HOSAKOTE SEETHARAMASWAMY MAYA <b>Vs</b> PREM KUMAR.D.	USY
80	O.S. 1503/2019 (APPEARANCE OF PARTY) IA/1/2019	<b>28-09-2020</b> <b>(4.00- 5.00 PM)</b>	GIRISH BABU REP BY A R AHALYA <b>Vs</b> THE CHIEF SECRETARY	SSTM LAW ASSOCIATES
81	O.S. 1035/2017 (CALL ON) IA/1/2017	<b>28-09-2020</b> <b>(4.00- 5.00 PM)</b>	JAYAMMA <b>Vs</b> M MAHADEVA	DSJ
82	O.S. 887/2017 (OBJECTIONS) IA/1/2017	<b>28-09-2020</b> <b>(4.00- 5.00 PM)</b>	N CHANDRASHEKAR <b>Vs</b> HARMITH UPPAL	CNM



**PRL CIVIL JUDGE, Bengaluru Rural**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
83	O.S. 1635/2008 (HEARING) IA/1/2008	<b>28-09-2020</b>	JAYARAM <b>Vs</b> GOWRAMMA	V. MANJUNATH
84	O.S. 1437/2019 (EVIDENCE.) IA/1/2019	<b>28-09-2020</b>	BABITHA GEORGE <b>Vs</b> AHAD EUPHORIA APARTMENT OWNERS WELFARE ASSOCIATION REP BY HILLOL SEN	GEORGE JOSEPH

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